## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:862
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Super Speciality Hospitals
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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of super speciality hospitals presently functional or are under construction in the country, State/UT-wise;
- (b) whether the Government proposes to set up such hospitals in each State and UT and if so, the details thereof;
- (c) the criteria laid down for selecting the location of each project, progress made with regard to projects under execution and the time by which the work is likely to be completed;
- (d) the funds allocated and utilised for the purpose during each of the last three years and the current year, State/UT-wise; and
- (e) the steps being taken by the Government for expeditious completion of above projects in the country?

## **Answer**

(a): As per the Seventh Schedule of the Constitution of India, Health is a State subject and hence data super-speciality hospitals functioning in the State is not available centrally.

However, the Central Government supplements the efforts of the State Governments by way of providing financial assistance to States/UTs. The Central Government has also been supplementing the efforts in the domain of tertiary health care by way of setting up tertiary health care institutions i.e. AllMS and up-gradation of existing medical facilities in the medical colleges under the State Governments under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY).

Apart from New Delhi AllMS, there are six AllMS functional at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh with Out-Patient services and In Patient Department services. Academic activities for MBBS and B.Sc.(Nursing) students are also going on. One more AllMS at Raebareli is under construction.

There are three Central Government Hospitals in Delhi namely Safdarjung Hospital, Dr. RML Hospital and LHMC & Associated Hospitals where Super Speciality services are provided. However, upgradation and modernization of these hospitals in a continuous process and all these hospitals are presently undergoing redevelopment in a phased manner in order to provide State -of the- art facilities to the patients.

- (b): Yes. In his address to the Joint Session of Parliament on 9th June 2014, Hon'ble President has already mentioned that AllMS like institutes would be established in every State in a phased manner. Taking forward the vision of the Hon'ble President, the Union Finance Minister, in his Budget Speech for the year 2014-15 and 2015-16 has announced to set up 4 (four) and 6 (six) more AllMS respectively. The details in this regard are enclosed as Annexure-I.
- (c): The respective State Government is to identify locations/sites and to provide, free of cost, land measuring approximately 200 Acres. The State Government has also to undertake to provide other infrastructure such as suitable road connection, sufficient water supply, electricity connection ofrequired load and regulatory/statutory clearances. The Central Government has devised and circulated a check list covering various aspects to assist the State Governments for identifying the suitable sites/locations for setting up of AllMS. After identification of the site(s), Central Team undertakes inspections of the site(s) suggested by the State Government with a view to ascertaining the suitability of the site(s) offered, for establishing AllMS. Thereafter, the findings and recommendation of the Central Team are considered and the location is finalised.
- (d): The details of allocation made and expenditure incurred by different AIIMS during each of the last three years and the current year are given in Annexure-III.
- (e): Following steps have been taken by government for expeditious completion of new AllMS project:

The progress of the AIIMS projects under execution is given in Annexure-II

For on-going projects in Phase-I, the power for grant Extension of Time (EOT), shifting of milestones and levy compensation has been delegated to Empowered Review Committee (ERC) of individual AllMS to expedite contractual matters

Similarly, power of deviation in contracts taking inputs from NIT/IT has been given to Empowered Review Committee of individual AIIMS to expedite works.

Project Monitoring Committee (PMC) headed by Secretary, HFW has been constituted to monitor the project regularly.